

(11)

National Company Law Tribunal

Allahabad Bench

CP No.10/03/2015

ATTENDENCE - CUM-ORDER SHEET OF THE HEARING OF ALLAHABAD BENCH OF THE NATIONAL COMPANY LAW TRIBUNAL ON 26.09.2018

NAME OF THE COMPANY: Jaypee Infratech Ltd

SECTION OF THE COMPANIES ACT: 74(2)

<u>Sl. NO.</u>	<u>Name</u>	<u>Designation</u>	<u>Representation</u>	<u>Signature</u>
1.	BISHWASIT DUBEY	ADV.	ICICI	B Dubey
2.	RAHUL AGARWAL	ADV))	Rahul Agarwal
3)	AMAN SINGHANIA	ADV.	ICICI	Aman Singhania
4)	Sudeep Harkauli	Adv	IRP	Sd

CP No.10/03/2015

Sh. Bishwajit Dubey along with Sh. Rahul Agarwal & Sh. Aman Singhania, Advocates for ICICI Bank and Sh. Sudeep Harkauli, Advocate for the RP is present.

Heard the argument of learned counsel for the RP. In view of the commencement of CIRP in respect of corporate debtor, this application is not necessary during moratorium period. The application is disposed of with the aforesaid observation.

Dated: 26.09.2018

-sd-

SAROJ RAJWARE
MEMBER (TECHNICAL)

-sd-

BIKKI RAVEENDRA BABU
MEMBER (JUDICIAL)

Typed by:
Kavya Prakash Srivastava
(Stenographer)